

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:5511
ANSWERED ON:06.09.2011
SICK FPIS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether many Food Processing Industries (FPIs) running in various States are becoming sick due to the burden of Government taxes;
- (b) if so, the details thereof, State-wise;
- (c) the percentage of such industries which have become sick during the last three years; and
- (d) the steps taken/being taken by the Government to revive the sick industries ?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) to (d): The Ministry of Food Processing Industries neither maintains the data on sick industries due to burden of Government taxes in the country nor takes any steps for revival of sick Food Processing Industries. However, in order to assist the Small entrepreneurs and domestic agro- processing industries, the Scheme for Technology Upgradation/Establishment/ Modernisation of Food Processing Industries is specifically aimed at creation of new processing capacity and up-gradation of existing processing capabilities, including Milk, Fruit & Vegetables, Meat, Poultry, fishery, wine, consumer items, oil seeds, rice milling, flour milling, pulse etc. Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas (33.33% subject to a maximum of Rs. 75 lakhs in North Eastern and difficult areas). During 2007-08 to 2011-12 total 2532 Food Processing Industries have been assisted with an amount of approx. Rs. 41463.414 lakhs (as on 03.08.2011).